

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/6029/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the  July, 2023.

Sub: **Casual leave with station leave permission**

Ref:- Your letter No. FC/SIL/2023/585 dated the 28.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.07.2023 along with station leave permission from the morning of 01.07.2023 till the morning of 03.07.2023**. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/6030/A, dated , 01-07-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)